

ITEM NO.1502 Court 8 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).932/2019

DUMKA MEDICAL COLLEGE & ANR.

Petitioner(s)

VERSUS

BOARD OF GOVERNORS IN SUPERSESION OF MEDICAL
COUNCIL OF INDIA & ANR.

Respondent(s)

WITH

W.P.(C) No.945/2019 (X)

W.P.(C) No.970/2019 (X)

W.P.(C) No.72/2021 (X)

Date : 16-02-2021 These matters were called on for pronouncement of judgment today.

For Petitioner(s) Mr. Guru Krishna Kumar, Sr. Adv.
 Mr. Navaniti Prasad Singh, Sr. Adv.
 Mr. Vaibhav Niti, AOR
 Mr. Dhananjay Pathak, Adv.
 Mr. Manoj Prasad, Adv.
 Ms. Madhavi Agrawal, Adv.
 Ms. Aasia Hasan, Adv.

Mr. Barun Kumar Sinha, AAG
Mr. P. S. Sudheer, Adv.
Mr. Kumar Anurag Singh, Adv.
Mr. Anando Mukherjee, AOR

Mr. Vaibhav Niti, AOR
Ms. Tulika Mukherjee, AOR

For Respondent(s) Mr. Gaurav Sharma, AOR
 Mr. Dhawal Mohan, Adv.
 Mr. Prateek Bhatia, Adv.

Mr. Gaurav Sharma, AOR
Mr. Gurmeet Singh Makker, AOR

Hon'ble Mr. Justice L. Nageswara Rao pronounced
the judgment of the Bench comprising His Lordship and
Hon'ble Mr. Justice Krishna Murari.

The Writ petitions are dismissed in terms of the signed non-reportable judgment. Pending applications, if any shall also stand disposed of.

(B.Parvathi)
Court Master

(Pradeep Kumar)
Court Master

(Signed non-reportable judgment is placed on the file)